

Non-filing of annual returns by NGOs

194. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of NGOs receiving foreign donations have not filed mandatory annual returns for years; and

(b) if so, the details of such NGOs and the action taken, if any, against such NGOs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Yes, Sir. In 2011-12, notices were sent to 21,493 associations, who were found to have not submitted Annual Return under Foreign Contribution (Regulation) Act, 2010 (FCRA, 2010) for the years 2006-07, 2007-08 and 2008-09. In 2014, notices have been issued to 10343, associations who have not filed annual returns for 2009-10 to 2011-12. The details of NGOs who have not filed returns is available on the website of the Ministry of Home Affairs <http://mha1.nic.in/fcra.htm>. During 2012 registrations of 4138 associations was cancelled under FCRA for non-submission of Annual Returns.

Attack on churches in Delhi

195. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has been a number of alleged attacks on the churches in Delhi during the months of December, 2014-February, 2015; and

(b) if so, the details thereof and the action taken to book the culprits and ensure the safety of places of worship in the capital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per Delhi Police, following incidents of attack on churches occurred in Delhi in the recent past:—

- (i) Fire incident at St. Sebastian Church, Dilshad Garden on 01.12.2014.
- (ii) Breaking of window pane of Jasola Church on 6.12.2014
- (iii) Fire incident at Church of Resurrection at Sector-6, Rohini on 3.01.2015.
- (iv) Vandalism at Vikas Puri Church on 14.01.2015.
- (v) Theft at Saint Alfonso Church, Vasant Kunj on 2.02.2015.